

TO BE PUBLISHED IN PART II SECTION 3(ii) OF GAZETTE OF INDIA.

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: THE 1.4.76

NOTIFICATION
(INCOME TAX)

No.1280 (F.NO.187/2/74-IT(AI)):- In exercise of the powers conferred by sub-section (1) of Section 121 of the Income-tax Act 1961, (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Notification No.944 (F.NO.187/2/74-IT(AI)), dated 23.6.75.

"The following entries shall be added in column 3 against Sl. No.11B in respect of the Charge of Commissioner of Income-tax, Meerut:-

- {14} Shamli Circle at Muzaffarnagar
{15} Hardwar Circle at Roorkee."

This Notification shall have effect from 1.4.76.

Sd/- (M. SHASTRI)
UNDER SECY: CENTRAL BOARD OF DIRECT TAXES.

To
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AUTHORISED FOR ISSUE.

24/4/76
(S.C. PRASAD) O.S.D.
Directorate of Inspection, (RSP)

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b/L*
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